

ITEM NO.38

COURT NO.1

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Criminal) No(s). 103/2012

REKHA DEVI

Petitioner(s)

VERSUS

PRAMOD KUMAR TIWARI

Respondent(s)

(with appln. (s) for stay and office report)

Date : 16/12/2015 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Post on another day.

(Shashi Sareen)
AR-cum-PS

(Veena Khera)
Court Master